

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 210
IB-260/ND/2020

IN THE MATTER OF:

M/s. Thomas Global Logistics Pvt. Ltd.

...PETITIONER

Vs.

M/s. Tesco Life Care Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

**Order delivered on 08.12.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Operational-creditor :Ms. Astha Nigam, Advocate.

For the Respondent/ Corporate-debtor :

ORDER

Heard the submissions made by the Learned Counsel for the Operational-creditor. The Learned Counsel for the Operational-creditor has shown the compliance to order dated 17.01.2020. Let notice be served on Corporate-debtor once again by the Registry by e-mail as well as by speed-post within ten days apart from the Operational-creditor serving the notice. Matter is adjourned to 13.01.2021.

-sd-

**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**